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cases. Cases against some of the persons arrested are still pending at various stages. In case the Hon'ble Member_s specify the person(s) about when they desire to have the details, .same will be collected and furnished.

Aid to Foreign Countries

♦339. SHRI T. ANJIAH; Will the ^Minister of FINANCE be pleased to ^tate:

(a) whether Government have rgiven technical or other aid to any •country for its development projects .(during the last two years; and

lb) if so, what are the names of ^bose countries and what is the quantum of aid given to each?

THE MINISTER OF FINANCE 4SHRI H. M. PATEL): (a) and (b)

A Statement is laid on the Table of the House.

Statement

During the two years 1976-77 and 1977-78 the Government of India assisted the friendly developing countries in their development programmes by way of technical assistance in the form of training facilities, expert services and supply of ancillary equipment, loans and grants for purchase of Indian equipment and commodities.

Technical assistance was provided to a number of countries under the Colombo Plan, the Special Commonwealth African Assistance Plan and the Indian Technical and Economic Cooperation programme. The countries assisted during the two years were:

Under the Colombo Pla	n Under the SCAAP		Under the I.T.E.C.
1. Afghanistan	1. Botswana		1. Afghanistan
-2. Australia	2. Ghana		2. Angola
3. Bangaladesh	3. Kenya		3. Algeria
4. Bhutan	4. Lesotho		4. Barabados
5. Burma	5. Malawi		5. Botswana
6. Fiji	6. Mauritius	• .	6. Brazil
7. Indonesia	7. Nigeria		7. Burma
:8. Iran	8. Sierra Leone		8. Cyprus
g. japan	9. Swaziland		9. Ethiopia
ao. Khmer	10. Tanzania		10. Arab Republic of Egypt
art. South Korea	11. Uganda		ır. Fiji
12. Laos	. 12. Zambia		12. Ghana
13. Malaysia	to the production		13. Guinea
114. Maldives	· · · · · · · · · · · · · · · · · · ·		14. Guyana
#5. Nepal	$\mathcal{L}_{\mathrm{th}}(G^{2}) \stackrel{d}{=} \mathcal{L}_{\mathrm{th}}^{\mathrm{th}}(\mathcal{L}_{\mathrm{th}}^{\mathrm{th}})$	-3-1	r5. Indonesia
и6. New Zealan !	en e		16. Laos
17. Pakistan	en er en en en En en	-	17. Malaysia
48. Philippines		•25 ap.	

Under the Golombo Plan Under the SG	APP	Under the I.T.E.C.		
19. Singapore 20. Sri Lanka 21. Thailand 22. Victnam	. (122.) 3 (32.2)	18. Mauritius 19. Mauritauia 20. Malta 21. Maldives		
	T EMG	22. Mozambique 23. PDRY 24. Scychelles		
n de ser in 1920 - 1920	= 1444 = 1760 (1) = 1764 (1) = 1764 (1)	25. Sri Lanka 26. Somalia 27. Sudan 28. Syria		
。 「Automotive State of Automotive State of	ા. સ્કૃતિઓ એવા ક	29. Tanzania & Zanzibar- 30. Tonga 31. SRVN (Vietnam) 32. Upper Volta		
Partie (Mary 1) (1) (1) (1) (1) (1) (1) (1) (1) (1)	- " " "	33. Yemen Arab Republic 34. Zimbabwe 35. Zaire		

The cost of the technical assistance provided under the programmes mentioned above was under:—

(Rupees in Million)

	1976-77	1977-78	
1. Under Colombo Plan	4. 5	8.0*	
2. Under the Special Commonwealth Afri can Assistance Plan (SCAAP)	1-4	2·4*	
3. Under Indian Te- chnical and Econo- mic Cooperation Programme	2 8·8	66· ₅	

^{*} Estimated amount.

Technical assistance was also provided to Bangladesh on bilateral basis the cost of which is estimated at Rs. 1.9 million and Rs. 1.4 million during 1976-77 and 1977-78 respectively.

Budget provision is made for provision of technical assistance under the Colombo Plan, SCAAP and ITEC for all countries together; countrywise figures are not maintained.

The Government of India extended credits to the following countries in

the amounts mentioned against each; for enabling them to purchase Indians equipment and commodities for their development purposes:—

(Rupees in Million)

		1976-77	197 7-78 °
1. Sri Lanka .	•	71	100,
2. Vietnam .		••	100
3. Mauritius 👉	.•	N. 4	1001
4. Bhutan		15·6	28-6
5. Bangladesh		69.3	20· T

Grants were also provided to neighbouring countries for their development programmes. The amounts were:—

(Rupees in Million)

			1976-77	1977-78	
1. Nepal .		•	99.5	82.1	
2. Bangladesh		٠	7.9	1.7	
3. Bhutan		•	515.1	246.6	

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During 1977-78 India agreed to give 3or the first time interest-free com-rjnodity loans of 50,000 tonnes of wheat *Jto* Afghanistan and 1 lakh tonnes of wheat to Vietnam (converted into -.000 tonnes of maida).

Export of Cooked and peeled Shrimps to Australia

*340. SHRI S. A. KHAJA MOHI-"BEEN; Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

- (a) whether it is a fact that the -export of cooked and peeled shrimps -.to Australia has syjddenly declined; -and
- (b) if so, what are the reason ^Jsherefor and what steps Government ;ar_e taking to promote its export?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, /CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) and ><b) A statement is laid on the Table *eol* the House.

Statement

- (a) There was no sudden decline, ~;fout there has been a gradual decline in our export of cooked and peeled .shrimps to Australia.
- (b) The main reason for the decline is that small-sized shrimps, from which cooked and peeled shrimps are prepared, fetch better price in our export markets of Japan and United States of America. We are outpriced in the Australian market

by Malaysia, whose products are cheaper. Recently our exports of cooked and peeled shrimps have also been" affec,ted by the introduction of a different testing procedure by the Australian Authorities.

In order to arrest the declining trend in our export of marine products to Australia, the Government has sanctioned a market survey for marine produqts in Australia, which is in progress now. In addition, a two-member delegation has also been sent to Australia to discuss and sort out proble.ns connected with introduction of the new testing procedure by Australian Authorities.

Disposal of Applications by the Settlement Commission of Income Tax

*341. SHRI SITARAM KESRI; SHRI DHARAMCHAND JAIN: SHRI DAYANAND SAHAYA:

Will ,the Minister of FINANCE be pleased to state:

- (a) the Number of applications received by the Settlement Commission of Income-tax during the last three years; and
- (b) the number of cases out of the about which were disposed of separately in respect of Income-tax and Wtalth-tax?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) and (b) A statement is laid on the Table of the House.

Statement

Transfer of Applications received by the Settlement Commission (Income tax) and Wealth Tox) during the last three years and number of cases which were disposed of.

(a) No. of cooliections received by the Sattlement Commission (Income tax and Wealth tax) since its inception on 1-4-1976;

S. N	o.	Period							Income Tax	$_{\rm Tax}^{\rm Wealth}$	Total
ï	1-4-1976	to 31-3-1977			,			40	311	137	448
2	1-4-1977	to 31-3-1978		*		140	*	14	404	1.46	550
3	1-4-1978	to 30-6-1978	.1	Ř		2		3.0	122	32	154
		GRAND TOTA	L				4	36	837	315	1152